

ceived after that date and time shall not be accepted; and

(c) the names of the tenderers who submitted their tenders within the specified time and date together with the amount offered by them for two years contract commencing from 1st September, 1977?

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN):** (a) Yes.

(b) Yes, but the date was extended upto 13.00 hours on 17th August, 1977, due to a commitment given by the Railway in the Court of Law.

(c) Names of the parties who submitted their tenders as well as the amount offered by them for the two years contract commencing from 1st September, 1977, are given below:

- (1) Friends Trading Co., Delhi. Rs. 62,555/-.
- (2) H. R. Arora, Allahabad. Rs. 57,100/-.
- (3) Sh. Intizar Ahmad, Allahabad. Rs. 85,127/27.

It is not possible to say which tender had been submitted upto the 13.00 hrs. on 16th August, 1977 as the tender box was sealed only at 13.00 hrs. on 17th August, 1977.

**Carriage Facility availed by Commercial Officers of Allahabad Division**

218. **SHRI N. K. SHEJWALKAR:** Will the Minister of RAILWAYS be pleased to state:

(a) the number of occasions when the carriage facility was availed of by the Commercial Officers of Allahabad Division during the period June, 1975 to October, 1977;

(b) the number of occasions when these officers' carriage had to be sent empty and in addition to Carriage

facility the Commercial Officers preferred to travel in air-conditioned and First Class by regular train service; and

(c) if so, what action is proposed to be taken against the Commercial Officers who took undue advantage of their official position and misused the carriage facility?

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN):** (a) The Commercial Officers of Allahabad Division availed of the facility of inspection carriages on 23 occasions during June, 1975 to October, 1977.

(b) On only one occasion, the inspection carriage was worked empty for the stay of a Commercial Officer.

(c) There has been no misuse of the inspection carriage and therefore action against the Commercial Officer does not arise.

**Opening of Railway High School**

219. **SHRI A. K. ROY:** Will the Minister of RAILWAYS be pleased to state:

(a) whether the representations from the Railway employees of Dhanbad Division and some members of Parliament regarding opening of Railway High School with the provision of Hostel in Old D.V.S. Building, Dhanbad, have been received; and

(b) if so, the action taken by Government to redress this long standing grievances for educational facilities of the children of thousands of Railwaymen, working mostly in jungle, hilly and backward areas of this Division?

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN):** (a) Yes.